

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-917**  
ANSWERED ON -27/07/2026

**FALLING DOMESTIC CRUDE/GAS OUTPUT**

917 SHRI RAJEEV KUMAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that national crude output fell short by over 10 per cent (Apr, 2025 — Jan, 2026) and ONGC cut its FY26 guidance also, ONGC's ~\$5-billion KG-DWN-98/2 deep-water flagship badly underperforms, without major new deepwater output, domestic production and self-sufficiency keep falling, pushing import dependence higher;
- (b) data-domestic crude/gas production has been vs target for five years, and the KG-DWN-98/2 output vs design and cost; and
- (c) any concrete plan to arrest the production decline and improve exploration success?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)

(a) Domestic crude oil production during April 2025 to January 2026 stood at 23.53 MMT, as against 24.023 MMT during the corresponding period of April 2024 to January 2025, registering a decline of about 2.1%. Further, the statement that ONGC has cut its FY 2025–26 production guidance is concerned, ONGC stated that production from the KG-DWN-98/2 project is being progressively ramped up with the phased commissioning of the remaining offshore facilities.

(b) All efforts are made by the Ministry as well as the E&P companies to ensure that oil and gas reserves are extracted in an efficient manner through sound reservoir management. The detail of last five year production of domestic crude oil & condensate and Natural gas is placed at **Annexure-I**.

With regard to KG-DWN-98/2, Oil and associated gas from Cluster-II of the block are currently processed through a Floating Production, Storage and Offloading (FPSO) facility having a processing capacity of 50,000 barrels of oil per day (BOPD) and 2.96 million metric standard cubic metres per day (MMSCMD) of gas. The total approved project cost for development of KG-DWN-98/2 Cluster-II is ₹34,012 crore, against which an expenditure of ₹33,113.74 crore had been incurred up to June 2026.

(c): Multiple policies have been implemented to improve exploration and production of oil and natural gas which, inter alia, include:

- i. Policy under Production Sharing Contract (PSC) regime for early monetization of Hydrocarbon discoveries, 2014;
- ii. Discovered Small Field Policy, 2015;

- iii. Hydrocarbon Exploration and Licensing Policy (HELP), 2016;
- iv. Policy for Extension of PSCs, 2016 and 2017;
- v. Policy for early monetization of Coal Bed Methane, 2017;
- vi. Setting up of National Data Repository, 2017;
- vii. Approval of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017;
- viii. Policy to Promote/Incentivize Enhanced Recovery Methods of Oil/Gas 2018;
- ix. Policy for exploration and exploitation of Unconventional Hydrocarbons under Existing Fields, 2018;
- x. Lower Royalty Rates, Zero Revenue Share (till Windfall Gain) and no drilling commitment in Phase-I in OALP Blocks under Category II and III basins to attract bidders, 2019;
- xi. Natural Gas Marketing Reforms, 2020;
- xii. Release of about 1 Million Sq. Km. (SKM) “No-Go” area in offshore which were earlier blocked for exploration for decades, 2022;
- xiii. Revised Domestic Price Guidelines were issued in 2023;
- xiv. Amendments in the Oilfields (Regulation and Development) Act, 1948 to promote ease of doing business, contractual stability, operational efficiency and faster dispute resolution, 2025;
- xv. Notification of Petroleum and Natural Gas Rules, 2025.
- xvi. Announcement of National Deepwater Exploration Mission under Samudra Manthan with an objective to augment hydrocarbon resources and reserves and to enable their timely conversion into production.
- xvii Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017.
- xviii. Release of about 1 Million Sq. Km. (SKM) ‘No-Go’ area in offshore which were blocked for exploration for decades in 2022.
- xix. Government have approved acquisition of additional 2D Seismic data of 20,000 LKM in onland and 30,000 LKM in offshore beyond Exclusive Economic Zone (EEZ) of India.
- xx. Hydrocarbon Resource Assessment Study (HRAS 2025) has been launched on 17.07.2025 for resource assessment across all Indian sedimentary basins.
- xxi. The Royalty rates for production of crude oil and casing head condensate has been notified vide notification dated 08.05.2026 and 04.06.2026.

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ANNEXURE REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 917 TO BE ANSWERED ON 27.07.2026 REGARDING 'FALLING DOMESTIC CRUDE/GAS OUTPUT' ASKED BY SHRI RAJEEV KUMAR

|                                                  | 2021-22 | 2022-23 | 2023-24 | 2024-25 | 2025-26 (P) |
|--------------------------------------------------|---------|---------|---------|---------|-------------|
| Domestic Crude Oil & Condensate Production (MMT) | 29.691  | 29.179  | 29.357  | 28.704  | 27.963      |
| Domestic Production of Natural Gas (BCM)         | 34.024  | 34.450  | 36.438  | 36.09   | 34.776      |

(Source: Petroleum Planning & Analysis Cell)